

3. Extension work for relief operation and dissemination of relevant information to groups vulnerable to disasters, policy makers and administrators.

Transfer Policy in Uco Bank

6664. DR. P. VALLAL PERUMAN : Will the Minister of FINANCE be pleased to state :

(a) the transfer policy laid down by the United Commercial Bank for its officers and staff ;

(b) whether this Bank is following Government's orders regarding posting of an Officer at the same place where his or her spouse is working ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Officers Service Regulations provide for all India transfer liability for the officers. The clerical staff is also transferable within the same state or language area in which the employee is serving. Uco Bank has reported that the transfer policy formulated by it for its officers provides that officers shall not normally be retained outside their respective parent divisions for more than 3 years at a stretch ; no officers shall normally be retained at a very difficult place for a period in excess of 2 years ; the maximum retention period in a particular post will be 3 to 4 years in the normal course ; the movement of officers from one station to another will be made on the basis of longest stay ; officers who have served outside the state of domicile for a continuous period of more than 3 years are exempt from inter-state transfers provided that the service during the period was in present scale.

(b) and (c) The bank has advised that it has provided for posting of husband and wife at the same station when both are in the service of the bank subject to availability of vacancies corresponding to their scale/grade at such centres.

Beneficiaries under SEPUP

6665. SHRI SYED SHAHABUDDIN : Will the Minister of FINANCE be pleased to state :

(a) the number of beneficiaries, State-wise, during 1986-87 of the self-employment programme for urban poor ;

(b) the total amount sanctioned and disbursed during 1986-87 and its break-up State-wise ;

(c) the break up of beneficiaries and the total amount sanctioned and disbursed, trade or profession-wise ; and

(d) the number of applications received and rejected, State-wise, during 1986-87 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Reserve Bank of India has reported that the complete State-wise data under Self-Employment Programme for Urban Poor (SEPUP) during 1986-87 regarding the number of cases and amounts sanctioned, amounts disbursed, the number of applications received and rejected has not yet become available. However, as per the interim data available with them 2,42,906 cases involving Rs. 79.44 crores were sanctioned by the middle of February, 1987. The complete picture regarding the progress of SEPUP would emerge only after the complete data for the whole financial year becomes available.

Orders Regarding Payment of Arrears to Pensioners

6666. SHRI P.R.S. VENKATESAN : Will the PRIME MINISTER be pleased to state :

(a) whether Government have issued orders regarding payment of revised pensions dearness relief and arrears thereof to pensioners ;

(b) if so, details thereof ;

(c) whether payment thereof has been made to the pensioners ;

(d) if not, the reasons therefor ; and

(e) the time by which orders will be issued ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (e) The requisite orders, which involve laying down detailed procedure for dealing with different categories of pensioners are in the process of finalisation and are expected to be issued shortly.

Scheme of Interest Subsidy for Women Entrepreneurs

6667. SHRI AJOY BISWAS : Will the Minister of FINANCE be pleased to state :

(a) whether there are schemes of interest subsidy on bank credits for women entrepreneurs ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Reserve Bank of India has reported that banks do not have any specific scheme for giving interest subsidy to women entrepreneurs. However, the rates of interest charged on the advances to women entrepreneurs under priority sector, as given in the guidelines issued by Reserve Bank of India to all scheduled commercial banks are as under :

	Rate of Interest % per annum
Advances to professionals and Self-employed persons belonging to SC/ST and women entrepreneurs :	
(a) Advance by way of loans other than term loans	14.0
(b) Term loans	13.5

Investment in Reliance Shares by Isle of Man Companies

6668. SHRI RAJ KUMAR RAI : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has verified and satisfied itself that Isle of Man Companies continue to remain eligible to hold their investment in Reliance Shares even after transfer of their shares to British Virgin Island Company ;

(b) if so, how ; and

(c) the details about the position of ownership interest in the British Virgin Co. ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) Yes, Sir.

(b) and (c) The shareholders of Isle of Man Companies recognised their holdings and in the process transferred their shares to be respective holding companies incorporated in British Virgin Islands. The investor companies continue to remain eligible to hold shares in the Indian company under the existing NRI Investment Scheme. The Non-Resident Indians who hold predominant beneficial interest in the Isle of Man Companies hold pre-dominant interest in the British Virgin Islands Companies.

Survey Regarding Scheduled Castes Below Poverty Line

6669. DR. V. VENKATESH : Will the Minister of WELFARE be pleased to state :

(a) whether Government have conducted any survey regarding Scheduled Castes living below the poverty line in various parts of the country ;

(b) if so, the details thereof ; and

(c) the steps taken to bring Scheduled Caste people above the poverty line ?